Government of India  
Ministry of Commerce & Industry  
Department of Commerce  
Directorate General of Foreign Trade

Trade Notice No. 38/2019-20  
New Delhi, Dated 5th November, 2019

To

1. RA's of DGFT  
2. Customs Commissionerates  
3. Members of Trade  
4. Joint Secretary (Customs), CBEC, Department of Revenue

Subject: Imports of Pulses for the fiscal year 2019-20.

Reference is invited to Trade Notice No.35/2019-20 dated 30.09.2019 wherein it was mentioned that to effectively contain the prices of pulses for the relief of consumers, imports should be effected till 31st October, 2019, i.e. imports should arrive on Indian Ports latest by 31st October, 2019 and all importers were requested to complete their import by 31.10.2019, failing which the importers would be debarred for allotment of quota of pulses in future.

2. During last month, this office has received several representations for extension of the date of import of Pulses beyond 31.10.2019. The matter has been examined and it has been decided by the Competent Authority to extend this deadline for import of Toor only till 15th November, 2019 i.e. imports should arrive on Indian Ports latest by 15th November, 2019. It is clarified that there is no extension of deadline beyond 31.10.2019 for import of Urad and Moong.

3. Importers who have got the quota but do not import the same by the same deadline (31st October for Urad and Moong and 15th November for Toor), proceedings will be initiated against them under FTDR Act.

This issues with the approval of the Competent Authority.

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